

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 153 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

...Appellant

Vs

Gagan Aerospace Ltd. & Anr.

....Respondents

Present:

**For Appellant: Mr. D. Abhinav Rao, Ms. Monalisa Kosaria
Advocates.**

For Respondents:

ORDER

03.07.2019 Let notices be issued on Respondents by Speed Post. Requisites along with process fee, if not filed, be filed by 5th July, 2019. If the Appellant provides the e-mail address of Respondent, let notices be also issued through e-mail.

Post the case 'for Admission' before appropriate Bench on **5th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)